

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:221
ANSWERED ON:22.11.2011
DELHI TRAFFIC POLICE
Agarwal Shri Jai Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the sanctioned and actual strength of the Delhi Traffic Police;
- (b) whether the Government has any proposal to recruit women traffic constables to fill up the vacancies;
- (c) if so, the details thereof;
- (d) the total number of cases of road accidents and deaths registered, separately alongwith the steps taken to control accidents during each of the last three years and the current year in the National Capital Territory of Delhi;
- (e) whether the Delhi Traffic Police has conducted any special drive against the violators of the traffic rules; and
- (f) if so, the details thereof alongwith the total amount collected by the Delhi Traffic Police as fine during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) The sanctioned and actual strength of the Delhi Traffic Police is 5634 and 5889 respectively.
- (b) & (c) There is no specific proposal to recruit women traffic constables in Delhi Traffic Police. However, the Government has instructed the Delhi Police to ensure that 15% of the recruitment should be for women.
- (d) The details of cases of road accidents and deaths registered in the National Capital Territory of Delhi during the last three years and current year i.e. 2008, 2009, 2010 and 2011 (upto 31.10.2011) are given below:

Year Number of road accidents Deaths registered

2008	8435	2093		
2009	7516	2325		
2010	7260	2153		
2011 (upto 31.10.2011)	6148	1727		

The steps taken by the Delhi Police to control road accidents in Delhi are as follows:

1. Increased presence of Traffic Police Personnel in accident prone areas.
2. Arrest of drivers found indulging in reckless driving.
3. Suspension of permits of commercial vehicles found involved in fatal road accidents cases.
4. Segregation of fast moving traffic from slow moving traffic.
5. Closure of gaps in the central verges on accident-prone roads.
6. Installation of traffic signals/blinkers in accident-prone areas.
7. Mobile patrolling at vulnerable accident locations.
8. Special night checking drives for over-speeding, drunken driving etc.
9. Imparting road safety education to all road users.

10. Release of press advertisements on road safety issues.

11. Facilitation at pedestrian crossings.

(e) & (f) Delhi Traffic Police conduct regular drives against the violators of traffic rules and regulations. The details of compounding amount collected by Delhi Traffic Police for the last three years and the current year i.e. 2008, 2009, 2010 and 2011 (upto 31.10.2011) are given below:

Year Total Compounding Amount Received

2008 Rs. 59,58,32,100

2009 Rs. 52,38,64,600

2010 Rs. 44,16,06,900

2011 (upto 31.10.2011) Rs. 37,15,45,200